NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 405/(MAH)/2017 M.A No. 403/2017 & 404/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017

NAME OF THE PARTIES:

P. Ramani

V/s.

Dharmishta Mithran & Ors.

SECTION OF THE COMPANIES ACT: 241 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER

MA 403 & 404/2017 in CP No. 405/241/NCLT/MB/MAH/2017

Wrongly on Board. Matter is already listed on 19.01.2018.

Sd/V. NALLASENAPATHY
Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)